

NATIONAL COMPANY LAW APPELLAT TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 231 Of 2020

IN THE MATTER OF:

M/s. Quippo Energy Ltd.

...Appellant.

Versus

M/s. Soundararaja Mills Ltd.

...Respondent.

Present:

For Appellant: Ms. Manasi Chatpalliwar, Advocate.

For Respondent: Mr. G. Ananda Selvam, Advocate.

O R D E R
(Virtual Mode)

24.09.2020 The Learned Counsel for the Appellant says that Reply-Affidavit is received on 23rd September, 2020. She wants time to file Rejoinder.

Rejoinder may be filed within a week.

List the Appeal 'For Admission (After Notice)' **on 09th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./md.